

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7380 OF 2001

VALLIAMMAL &amp; ORS.

Appellant (s)

VERSUS

M.A.K. GOPAL &amp; ORS.

Respondent(s)

(With office report )

Date: 20/02/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR  
HON'BLE MR. JUSTICE ALTAMAS KABIR

For Appellant(s)

Mr. V. Prabhakar, adv.  
Mr. Ramjee Prasad, adv.  
Mrs.Revathy Raghavan,Adv.

For Respondent(s)

Mr. R. Nedumaran,Adv.

UPON hearing counsel the Court made the following  
ORDER

Learned counsels for both the parties should point out whether any construction has been made or not over the yellow portion shown in the map of M.A.K. Gopal.

Learned counsels for both the parties should exchange the affidavits and file the same before the Court within four weeks.

Put up this matter after four weeks.

(Sukhbir Paul Kaur)  
Court Master(Vijay Dhawan)  
Court Master